

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00083/2019

Tuesday, this the 5th day of February, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

S.Narayana Pillai, aged 89 years
 S/o.Sankara Pillai
 Valayanath Veedu, Vendar P.O
 Puthoor, Kottarakkara
 Kollam District – 691 507

..... **Applicant**

(By Advocate – Mr.N.Sasidharan Unnithan)

V e r s u s

1. Western Railway
 Rep. By the General Manager
 Church Gate, Mumbai-400020
2. The Divisional Railway Manager(Pension)
 Western Railway, Prathap Nagar
 Vadodara, Gujarat – 390 004
3. The Financial Advisor and Chief Accounts Officer
 Western Railway, Church Gate Station Building
 Mumbai-400 020
4. Union of India
 Rep. By the Secretary
 Ministry of Railways
 New Delhi – 110 001

..... **Respondents**

(By Advocate – Mr.Sunil Jacob Jose)

This application having been heard on 5.2.2019 the Tribunal on the same day delivered the following:

ORDER (ORAL)**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

The grievance of the the applicant who retired as Chief Law Assistant from the Western Railway on 30.09.1987, is that he had not been given the benefit of fitment ordered in Annexure A-3 fitment table. Applicant has filed a representation, a copy of which is available at Annexure A-5, to respondent no.2.

2. We are of the view that the Original Application can be disposed of by directing respondent no.2 to consider the representation made by the applicant in accordance with rules and communicate the decision to the applicant within 30 days from the date of receipt of a copy of this order. Ordered accordingly.

3. The Original Application is disposed of as above. No order as to costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A1 - True copy of the revised Pension Payment Order No.BRC/E789/18/3/363 in respect of the applicant

Annexure A2 - True copy of the Office Memorandum dated 28.1.2013

Annexure A3 - True copy of the relevant page of the fitment table applicable to the applicant

Annexure A4 - True copy of the order dated 10.9.2018 in O.A No.693/2017

Annexure A5 - True copy of the representation dated 16.10.2018 of the applicant

Annexure A6 - True copy of the postal receipt and acknowledgment card.

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